

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 3437 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Indrajit Sinha, Advocate
For the Respondents	: Mr. Mohan Kumar Dubey, AC to AG

05/07.09.2021 The present writ petition is taken up today through Video conferencing.

Learned counsel for the petitioner is directed to remove the defects as pointed out by the office within one week.

Put up this case under appropriate heading after one week.

(Rajesh Shankar, J.)

Manish